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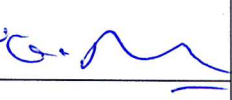
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

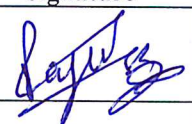
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 852/252/HDB/2018
NAME OF THE COMPANY	Surekha Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Surekha Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phanikumar	Advocate	phani@smail.com 944150770	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Ratna on behalf of	Adv	9533631522	
B. Jithender CISC			

ORDER

Learned counsel Mr.K.Phani Kumar present for Applicant.

Learned counsel Mr.Rajeev Ratna present on behalf of
Mr.B.Jithender for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Heard learned counsel appearing for Applicant and learned
counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL